## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

## Transfer Petition (Criminal) No.550/2019

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

**VERSUS** 

KAILASH MURARKA & ORS.

Respondent(s)

(With appln.(s) for ex-parte stay and exemption from filing 0.T.)

Date: 21-10-2019 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Tushar Mehta, SG

Mr. Ram Krishna Sinha, Adv.

Mr. Apoorv Kurup, Adv.

Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.

Mr. Sumeer Sodhi, AOR

Mr. Ashish Tiwari, Adv.

Simran Agarwal, Adv.

Mr. D. K. Devesh, AOR

Mr. U.P. Singh, Adv.

UPON hearing the counsel the Court made the following O R D E R

Issue notice.

In the meantime, further proceedings in C.C. No.5465 of 2018, titled "Kailash Murarka & Others vs. C.B.I.", pending before the court of Special Judicial Magistrate (CBI Cases), Raipur, Chhattisgarh, shall remain stayed.

(Chetan Kumar)
A.R.-cum-P.S.

(Anand Prakash)
Court Master